

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:2831

ANSWERED ON:03.09.2007

NON PAYMENT OF COMPENSATION TO EMPLOYEES BY FIRMS/COMPANIES

Acharia Shri Basudeb

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether complaints have been received regarding termination of services and non-payment of adequate compensation to employees by firms/companies; and

(b) if so, the details thereof and the action taken/proposed to be taken to ensure justice to retrenched employees?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI OSCAR FERNANDES)

(a)&(b):Information is being collected and will be laid on the Table of the House.